



# DELHI HIGH COURT BAR ASSOCIATION

Sher Shah Road, New Delhi-110 503 Phone : 011-2338-5562

04.07.2020

To,

Hon'ble the Chief Justice  
High Court of Delhi,  
Sher Shah Suri Marg  
New Delhi

**Subject: Request for waiver of license fee and minimum electricity charges in respect of lawyers chambers situated at the High Court of Delhi**

Respected Sir,

Greetings from the Delhi High Court Bar Association.

As a consequence of the outbreak and spread of the COVID-19, physical working of the Hon'ble High Court and the Courts subordinate to it has been suspended with effect from 24.03.2020. Lawyers' Chambers were also completely closed and inaccessible throughout the initial period of the lockdown although, upon a favorable consideration of a representation made by the Delhi High Court Bar Association, your Lordship had graciously permitted opening of various chamber blocks in two hourly shifts as per the formula suggested by the Bar Association in its said representation.

It is however a matter of record that the attendance to various chambers has remained negligible. This was perhaps due to the very limited number of hours for opening of the chambers as also the fact that there was a surge of fresh COVID - 19 cases. Suffice to say that ever since 24.03.2020, the chambers allotted to various members of the Bar Association have hardly been put to any use by their Allottees.

There is also no gainsaying that during these unprecedented trouble times when practically the entire country has come to a standstill, lawyers have also been severely financially impacted with much diminished spending capacities at their disposal. There have been many cases where lawyers are finding it very difficult even to defray their routine household essential expenses.

The New Delhi Municipal Council which is the agency in-charge for supplying electricity to the said chamber blocks has also continued to impose minimum electricity charges in respect of the said chambers despite the fact that practically no electricity has been consumed by the Allottees of these chambers. This has also augmented the financial difficulties of the members of the Bar Association.



# DELHI HIGH COURT BAR ASSOCIATION

Sher Shah Road, New Delhi-110 503 Phone : 011-2338-5562

Given this rather unusual and difficult period that we find ourselves in, it would only in the fitness of things that the license fee levied to the Allottees of lawyers chambers situated in the Hon'ble High Court of Delhi is graciously waived off / not charged with effect from 24.03.2020 till such time as the Hon'ble Court resumes full physical work. The Bar Association also seeks your kind indulgence to direct the New Delhi Municipal Council to waive off / withdraw the minimum electricity charges levied in respect of the said chambers with effect from 24.03.2020 till such time as normalcy in the working of the Hon'ble High Court is fully restored.

The Bar Association would ever be grateful.

With warm regards,

Yours truly

Abhijat

Hony. Secretary